IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 204
(IB)-1083(PB)/2018

IN THE MATTER OF:

Edelweiss Asset Reconstruction Company Ltd. .... **APPLICANT / PETITIONER**
Vs
Adel Landmarks Ltd. .... **RESPONDENTS**

SECTION:
Under Section 7 of IBC (CIRP)

Order delivered on 31.05.2021

CORAM:
SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant Mr. Sumant Batra, Mr. Sanjay Bhatt, Advs. for RP
Mr. I. P. S. Oberoi, AR of home buyers.

ORDER

IA-4648 of 2020:-

Reopened for hearing on 06.07.2021.

SD/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

SD/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

31.05.2021
Aarti Makker